NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 40/BB/ 2018	-	Admission	252	M/s Insys Instruments Systems (India) Pvt Ltd Vs ROC

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

CS ASHOK KUMAR TRIPATHY

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ORDER

PCS for Petitioner is present. Matter is listed today for admission. Issue notice to ROC, Karnataka. Registry to prepare notice; PCS to collect notice and serve on ROC and file proof of service. List it on 16.02.2018.

Member (T)

Member (J)